

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
JODHPUR BENCH, JODHPUR

ORDER SHEET

APPLICATION No.

of

Respondent(s) :

Applicant(s):  
Advocate for  
Applicant(s):

Respondent(s) :

Notes of the registry

Orders of the Tribunal

OA No.290/00265/2015

Date of Order : 15.10.2015

Mr. J.K. Mishra, present, for applicant.  
Mr. Sunil Bhandari, present, for respondents.

Counsel for applicant seeks permission to  
withdraw the OA.

In view of the above, the OA is dismissed as  
withdrawn.

  
[Meenakshi Hooja]  
Administrative Member

  
[Justice Harun-Ul-Rashid]  
Judicial Member

Rss